

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 12th July, 2017

No.HC.VII-107/2006(Pt.)/ 3326 /A. In continuation of the Notification No.HC.VII-13/2017/2913-2967/A. dated 09.06.2017, the High Court is pleased to notify the date of inauguration of Judicial Courts in the districts of Dima Hasao and Karbi Anglong as 29.07.2017 and 12.08.2017 respectively.

The Officers, who are transferred and posted in the said two districts, vide Notification referred above, are directed to join their new assignments positively, at 10-00 a.m. on the respective date of inauguration.

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-107/2006 (Pt.)/ 3327 - 3346 /A.

Dated 12.07.2017

Copy to:-



1. The L.R. & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
3. The District and Sessions Judge, _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Deputy Commissioner, Dima Hasao, Haflong/ Karbi Anglong, Diphu
6. The Superintendent of Police, Dima Hasao, Haflong/ Karbi Anglong, Diphu. They are requested to provide necessary security to the Judicial Officers posted in their respective districts.
7. Shri Samarjit Dey, District and Sessions Judge, Hailakandi (under order of transfer as District and Sessions Judge, Dima Hasao, Haflong)
8. Shri Debasish Bhattacharjee, Member, MACT, No.2, Kamrup (M), Guwahati (under order of transfer as District and Sessions Judge, Hailakandi)
9. Shri Amir Uddin Ahmed, Additional District and Sessions Judge, Golaghat (under order of transfer as District and Sessions Judge, Karbi Anglong)
10. Shri Madhurjya Narayan, Additional District and Sessions Judge, Fast Track Court, Margherita (under order of transfer as Additional District and Sessions Judge, Golaghat)
11. The Joint Registrar (_____), Gauhati High Court, Guwahati

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12. Shri Bankim Sarma, Additional Chief Judicial Magistrate, Darrang, Mangaldoi (under order of transfer as Chief Judicial Magistrate, Dima Hasao, Haflong)
13. Shri Nisanta Goswami, Secretary, District Legal Services Authority, Cachar, Silchar (under order of transfer as Chief Judicial Magistrate, Karbi Anglong, Diphu)
14. The Deputy Registrar (_____), Gauhati High Court, Guwahati
15. Smti Sujata Dutta, Sub-Divisional Judicial Magistrate (S), Silchar (under order of transfer as Secretary, District Legal Services Authority, Cachar, Silchar)
16. Smti Barnani Goswami, Sub-Divisional Judicial Magistrate (M), Sarupathar (under order of transfer as Additional Chief Judicial Magistrate, Darrang, Mangaldoi)
17. Shri Tarun Dey, Judicial Magistrate, 1st Class, Karimganj (under order of transfer as Munsiff, Karbi Anglong, Diphu)
18. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.1, Cachar, Silchar (under order of transfer as Munsiff, Dima Hasao, Haflong)
- ✓ 19. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
20. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Administration)/Registrar (Establishment), Gauhati High Court, Guwahati


12/04/2014
REGISTRAR (VIGILANCE)

12/7/2017